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O.A. 431/11

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to all
respondents.

Pragati
8.7.11

Pr
8.7.11
S.O.(J)

Order dt. 07-07-11

Appearance and
a Counter not filed
for considering admn.

Pragati
2.9.11

Bench

Order dt. 07-09-11

copies issued to both
counsel.

Pragati
15.9.11

S.O.(J)
15/9/11

Order DL-05-09-2011

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member
&
Hon'ble Mr. A. K. Patnaik, Judicial Member

On the prayer of
Mr D.K. Mohanty, ld. counsel
for the applicant, call on 07-09-2011
for admission.

Judl Member

Admn. Member

Order DL-07-09-2011...

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member
&
Hon'ble Mr. A. K. Patnaik, Judicial Member

By way of filing a
memo in court to-day, Mr
D.K. Mohanty, ld. counsel for
the applicant has prayed to
withdraw this OA with a liberty
to file a better OA. Prayer is
allowed. This OA is dismissed
as withdrawn with a liberty to
file a better O.A if so advised.

Mr G. Singh, ld. counsel
for Mys/Respts is present.

Judl. Member

Admn. Member